

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No.-303

IB - 2678/ND/2019

IN THE MATTER OF:

Ajay Singh

Vs

Emkay Automobile Industries Ltd

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 13.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Adv. B L Satiya

For the Respondent

: Adv. Disha Bajaj

ORDER

Ms. Disha Bajaj appeared on behalf of the CD/Respondent and undertakes to file Vakalatnama along with the reply. Accordingly, two week's time is granted to file the same after serving advance copy to the Ld. Opposite counsel. List the case for 14.01.2020.

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

CG